FORM : I A
(SF/MF - Crop Loan)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form I A : Debt Waiver covering Small / Marginal Farmers -
Borrowers-wise details in respect of Crop Loans

Name of the Bank :

Name of the Branch :

(Amt in Rs.)

A/c. No.	Name of the Borrower	Land holding (ha.)	Date of Loan disbursed	Overdues as on 31 December 2007			Overdues unpaid till 29 February 2008			Amount eligible for waiver
				Principal	Interest	Total	Principal	Interest	Total	Total
1	2	3	4	5a	5b	5c	6a	6b	6c	7

FORM : I B
(OF - Crop Loan)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form I B : One Time Settlement Scheme for Other Farmers -
Borrowers-wise details in respect of Crop Loans

Name of the Bank :

Name of the Branch :

(Amt in Rs.)

A/c. No.	Name of the Borrower	Land holding (ha.)	Date of Loan disbursed	Overdues as on 31 December 2007			Overdues unpaid till 29 February 2008			Amount of Debt Relief
				Principal	Interest	Total	Principal	Interest	Total	Total
1	2	3	4	5a	5b	5c	6a	6b	6c	7

FORM : II A
(SF/MF - Investment)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form II A : **Debt Waiver covering Small / Marginal Farmers - Investment Credit**

Name of the Bank :

Name of the Branch :

(Amt in Rs.)

A/c. No.	Name of the Borrower	Land holding (ha.)	Purpose of loan	Date of Loan disbursed	Overdues as on 31 December 2007			Overdues unpaid till 29 February 2008			Amount eligible for waiver
					Principal	Interest	Total	Principal	Interest	Total	Total
1	2	3	4	5	6a	6b	6c	7a	7b	7c	8

FORM : II B
(OF - Investment)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form II B : **One Time Settlement Scheme for Other Farmers -**
Borrowers-wise details in respect of overdue instalments of direct investment loans for agriculture

Name of the Bank :

Name of the Branch :

(Amt in Rs.)

A/c. No.	Name of the Borrower	Land holding (ha.)	Purpose of loan	Date of Loan disbursed	Overdues as on 31 December 2007			Overdues unpaid till 29 February 2008			Amount of Debt Relief
					Principal	Interest	Total	Principal	Interest	Total	Total
1	2	3	4	5	6a	6b	6c	7a	7b	7c	8

FORM : III A
(SF/MF - Allied)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form III A : Debt Waiver covering Small / Marginal Farmers -
Borrower-wise details in respect of overdue instalment of investment loans for activities allied to agriculture

Name of the Bank :

Name of the Branch :

(Amt in Rs.)

A/c. No.	Name of the Borrower	Principal Loan amount	Purpose of loan	Date of Loan disbursed	Overdues as on 31 December 2007			Overdues unpaid till 29 February 2008			Amount eligible for waiver
					Principal	Interest	Total	Principal	Interest	Total	Total
1	2	3	4	5	6a	6b	6c	7a	7b	7c	8

FORM : III B
(OF - Allied)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form III B : One Time Settlement Scheme for Other Farmers -
Borrowers-wise details in respect of overdue instalmment loans for activities allied to agriculture

Name of the Bank :

Name of the Branch :

(Amt in Rs.)

A/c. No.	Name of the Borrower	Principal Loan amount	Purpose of loan	Date of Loan disbursed	Overdues as on 31 December 2007			Overdues unpaid till 29 February 2008			Amount of Debt Relief
					Principal	Interest	Total	Principal	Interest	Total	Total
1	2	3	4	5	6a	6b	6c	7a	7b	7c	8

FORM IV A
(SF/MF - Restructured 2004)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form IV A : Agricultural loans restructured in the year 2004 under GoI Package for Doubling of Agricultural Credit
Debt waiver covering "Small / Marginal Farmers" – Borrower-wise details

Name of the Bank :

Name of the Branch :

(Amount in Rupees)

A/c No.	Name of the Borrower	Purpose of loan	Amount disbursed upto 31 March 2007 and outstanding as on 29 February 2008	Overdue as on 31 December 2007	Overdue unpaid till 29 February 2008	Amount eligible for Waiver

FORM IV B
(OF - Restructured 2004)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form IV B : Agricultural loans restructured in the year 2004 under GoI Package for Doubling of Agricultural Credit
Debt waiver covering "Other Farmers" – Borrower-wise details

Name of the Bank :

Name of the Branch :

(Amount in Rupees)

A/c No.	Name of the Borrower	Purpose of loan	Amount disbursed upto 31 March 2007 and outstanding as on 29 February 2008	Overdue as on 31 December 2007	Overdue unpaid till 29 February 2008	Amount eligible for Relief

FORM V A
(SF/MF - Restructured 2006)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form V A : **Agricultural loans restructured in the year 2006 under Prime Minister's Package for rehabilitation of debt stressed farmers in 31 districts (applicable to the banks in the debt stressed districts in the States of Maharashtra, Karnataka, Andhra Pradesh and Kerala) - Waiver in respect of "Small / Marginal Farmers" – Borrower-wise details**

Name of the Bank :

Name of the Branch:

(Amount in Rupees)

A/c No.	Name of the Borrower	Purpose of loan	Amount disbursed upto 31 March 2007 and outstanding as on 29 February 2008	Overdue as on 31 December 2007	Overdue unpaid till 29 February 2008	Amount eligible for Waiver

FORM V B
(SF/MF - Restructured 2006)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form V B : **Agricultural loans restructured in the year 2006 under Prime Minister's Package for rehabilitation of debt stressed farmers in 31 districts (applicable to the banks in the debt stressed districts in the States of Maharashtra, Karnataka, Andhra Pradesh and Kerala) - One Time settlement in respect of "Other Farmers" – Borrower-wise details**

Name of the Bank :

Name of the Branch:

(Amount in Rupees)

A/c No.	Name of the Borrower	Purpose of loan	Amount disbursed upto 31 March 2007 and outstanding as on 29 February 2008	Overdue as on 31 December 2007	Overdue unpaid till 29 February 2008	Amount eligible for Relief

FORM VI A
(SF/MF - Restructured - RBI guidelines)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form VI A : **Agricultural loans restructured / converted under extant guidelines of RBI (natural calamities)**
Waiver in respect of "Small / Marginal farmers" – Borrower-wise details

Name of the Bank :

Name of the Branch:

(Amount in Rupees)

A/c No.	Name of the Borrower	Purpose of loan	Amount disbursed upto 31 March 2007 and outstanding as on 29 February 2008	Overdue as on 31 December 2007	Overdue unpaid till 29 February 2008	Amount eligible for Waiver

FORM VI B
(SF/MF - Restructured - RBI guidelines)

Agricultural Debt Waiver and Debt Waiver Scheme, 2008

Form VI B : **Agricultural loans restructured / converted under extant guidelines of RBI (natural calamities) - One Time Settlement in respect of "Other Farmers" – Borrower-wise details**

Name of the Bank :

Name of the Branch:

(Amount in Rupees)

A/c No.	Name of the Borrower	Purpose of loan	Amount disbursed upto 31 March 2007 and outstanding as on 29 February 2008	Overdue as on 31 December 2007	Overdue unpaid till 29 February 2008	Amount eligible for Waiver